

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI**

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**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25-01-2021 AT 10.30 A.M THROUGH  
VIDEO CONFERENCING:**

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**PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)**

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**APPLICATION NUMBER : CA/413/CAA/2020**

**PETITION NUMBER :**

**NAME OF THE PETITIONER(S) : NIVEDHANA POWER PVT LTD**

**NAME OF THE RESPONDENT(S) : SVL LTD**

**UNDER SECTION : 230-232 OF CA, 2013**

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**ORDER**

Due to paucity of time, the matter is adjourned to **11.02.2021** for hearing.

**-sd-  
(ANIL KUMAR B)  
MEMBER (TECHNICAL)**

**-sd-  
(R. SUCHARITHA)  
MEMBER (JUDICIAL)**

vs